

COURT- 2

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 141 OF 2018 & IA No. 667 OF 2018

Dated: 1st October, 2019

In the matter of:

Transmission Corporation of Andhra Pradesh Ltd.	Appellant(s)
Versus		
Andhra Pradesh Electricity Regulatory Commission	Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **21.11.2019.**

Court Master

NR